

Name of the corporate debtor: Sabve Rohini Contractors Private Limited

Date of commencement of CIRP: 27/03/2025

List of creditors as on 08/10/2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount	Amount	Amount	Amount		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	12,84,222	1	9,93,147	-	2,91,075	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	14,19,77,396	2	10,16,27,037	-	4,03,50,359	-	-	-
5	Operational creditors (Government Dues)	7	90,25,20,753	4	5,50,71,303	5,34,84,288	-	79,39,65,162	-	-
6	Other Creditor if any, (other than financial creditors and operational creditors)	28	4,12,69,743	26	3,82,52,100	4,00,292	25,49,901	67,450	-	-
7	Operational creditors (Employees Dues)	2	7,42,712	1	1,81,999	-	5,60,713	-	-	-
Total			1,08,77,94,826		19,61,25,586	5,38,84,580	4,37,52,048	79,40,32,612		

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Unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Arora Holdings Pvt. Ltd.	21-04-2025	23,94,395	23,94,395	Unsecured	-	-	-	2.33	-	-	-	As per Note Below
2	HRPL Restaurants Private Limited	04-09-2025	9,92,32,642	9,92,32,642	Unsecured	-	-	-	96.70	-	-	-	Form C dated 10.04.2025 reflected a claim amount of ₹7,50,69,493, which was subsequently revised to ₹7,78,63,763 as per the Form C submitted on 15.05.2025. The claim was further updated to ₹9,92,32,642 as of 04.09.2025. And also Note Below
3	Veena Saboo	25-04-2025	1,58,05,112	-	Unsecured	-	-	Yes	-	-	-	1,58,05,112	As per Note Below
4	Rohini Flexo Pack Pvt	25-04-2025	57,13,000	-	Unsecured	-	-	Yes	-	-	-	57,13,000	As per Note Below
5	Alok Kumar Saboo	23-04-2025	1,88,32,247	-	Unsecured	-	-	Yes	-	-	-	1,88,32,247	As per Note Below
			14,19,77,396	10,16,27,037					99.03			4,03,50,359	-
Notes: The claims are admitted on basis of verification based on the data / documents shared by the claimant and documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, and conducted the verification based on their responses.													

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(Amount in ₹)														
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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of India	29/04/2025	12,84,222	9,93,147	Secured	9,93,147	-	-	0.97	-	-	2,91,075		Loan Against TDR, Secured by FD, the claim is currently under verification
			12,84,222	9,93,147	Secured	9,93,147	-	-	0.97	-	-	2,91,075		

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(Amount in ₹)														
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1	Commissioner, CGST & Central Excise, Belapur Commissionerate	09-04-2025	2,78,39,657	-	-	-	-	-	-	2,78,39,657	-	-	-	The claim amount has been classified as contingent claim as an appeal is pending against the order in Original No 38/RB/Commissioner/Belapur/2023-24 dt. 27.05.2023
2	Income Tax Officer (TDS) - 2(2)(1), Mumbai	07-04-2025	30,16,280	30,16,280	-	-	-	-	-	-	-	-	-	The claim has been admitted for the demaond of F.Y. 2012 -13 to 2023- 24
3	Deputy Commissioner of State Tax (Sanpada_502)/RAI-NOD-E-0105	09-04-2025	6,49,65,216	4,87,12,639	-	-	-	-	-	1,62,52,577	-	-	-	The claim amount pertaining to FY July, 2017 to Mar 2018, whereby CD has filed an appeal against the said order, thus the amount claimed for the particular FY July, 2017 to Mar 2018 has been classified as contingent claim
4	Assistant Commissioner, CGST & Central Excise, Kozhikode Urban Division	15-04-2025	33,32,678	33,32,678	-	-	-	-	-	-	-	-	-	As per Note Below
5	Employees State Insurance Corporation	02-05-2025	9,706	9,706	-	-	-	-	-	-	-	-	-	As per Note Below
6	Regional PF Commissioner - II	11-06-2025	79,39,65,162	-	-	-	-	-	-	-	-	-	79,39,65,162	As per Note Below
7	Department of goods & service Tax, Maharashtra	04-09-2025	93,92,054	-	-	-	-	-	-	93,92,054	-	-	-	The Claim was received on 4-9-25 which is after the issue of RFRP in the matter of Corporate Debtor, thus considered as belated claim.
Total			90,25,20,753	5,50,71,303	-	-	-	-	-	5,34,84,288	-	-	79,39,65,162	-

Notes:
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Operational creditors (other than Workmen and Employees and Government Dues)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Swastik Infralogics Private Limited	02-04-2025	7,54,139	7,54,139	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
2	Rasiklal Manilal & Sons	07-04-2025	4,87,609	4,32,609	Operational Creditor	-	-	-	-	-	-	55,000	-	As per Note Below
3	PECC	01-04-2025	20,76,000	20,00,000	Operational Creditor	-	-	-	-	-	-	76,000	-	As per Note Below
4	Aditya Enterprises	07-04-2025	11,52,482	11,52,298	Operational Creditor	-	-	-	-	-	-	184	-	As per Note Below
5	Raktim Enterprises	10-04-2025	8,40,952	6,23,830	Operational Creditor	-	-	-	-	-	-	2,17,122	-	As per Note Below
6	Dip Rakshit	10-04-2025	78,266	78,266	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
7	Manashi Rakshit	10-04-2025	74,861	54,476	Operational Creditor	-	-	-	-	-	-	20,385	-	As per Note Below
8	Pappu Kumar	10-04-2025	87,690	87,690	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
9	Sreeram Dey	10-04-2025	48,762	48,762	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
10	Ram Krishna Rakshit	10-04-2025	91,097	51,098	Operational Creditor	-	-	-	-	-	-	39,999	-	As per Note Below
11	Harish Mehta	09-04-2025	1,83,438	1,83,438	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
12	Jay Trading Co	05-04-2025	6,92,374	6,92,374	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
13	Kantilal Bhaichand and Sons	09-04-2025	9,13,430	9,13,430	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
14	Radhe Constructions	08-04-2025	25,67,397	20,90,372	Operational Creditor	-	-	-	-	-	-	4,77,025	-	As per Note Below
15	Prabhat Traders	08-04-2025	41,161	41,161	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
16	Rakesh Trading	08-04-2025	6,78,382	5,84,940	Operational Creditor	-	-	-	-	-	-	93,442	-	As per Note Below
17	Godrej & Boyce Manufacturing Company Limited	10-04-2025	1,31,45,345	1,31,45,345	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
18	Vasim Nura Patel	15-04-2025	25,68,668	25,68,668	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
19	Pracheta Deshmukh & Associates	07-04-2025	95,000		Operational Creditor	-	-	-	-	-	-			As per Note Below

20	Saral Tax and Accounting Services	12-04-2025	38,400	65,950	Operational Creditor	-	-	-	-	-	-	-	67,450	As per Note Below
21	Debdas Chakraborty	10-04-2025	26,038	26,038	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
22	Hemalatha Krishnamoorthi	21-04-2025	3,14,166	3,14,166	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
23	Mohammed Nizamuddin	21-04-2025	14,93,223	-	Operational Creditor	-	-	-	-	-	-	14,93,223	-	As per Note Below
24	Sandip Mhatre	10-04-2025	27,57,378	26,79,857	Operational Creditor	-	-	-	-	-	-	77,521	-	As per Note Below
25	Gayatri Hardware	05-06-2025	5,94,983	5,94,983	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
26	RR Engineering	23-06-2025	90,05,209	90,05,209	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
27	Momai Ma Enterprises	25-06-2025	63,000	63,000	Operational Creditor	-	-	-	-	-	-	-	-	As per Note Below
28	M/S Trident technical Resources Pvt. LTd	02-09-2025	4,00,292		Operational Creditor	-	-	-	-	4,00,292	-	-	-	The Claim was received on 2-9-25 which is after the issue of RFRP in the matter of Corporate Debtor, thus considered as belated claim.
			4,12,69,743	3,82,52,100						4,00,292		25,49,901	67,450	

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1	Shagil Kumar PK	24/04/2025	2,05,154	-	-	-	-	-	-	-	-	2,05,154		As per Note Below
2	Vishal Kisan Sontakke	22/04/2025	5,37,558	1,81,999	-	-	-	-	-	-	-	3,55,559		As per Note Below
Total			7,42,712	1,81,999	-	-	-	-	-	-	-	5,60,713	-	-
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